



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,30th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4751/2021 FIXED	SHAMPA ROY Versus PUNJAB NATIONAL BANK AND ANR	MS. D SINHA	SC, PNB
<u>ADMISSION</u>				
2	WP(C)/6628/2018 FIXED	PATEL ENGINEERING LTD. Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, AP
3	C.Ex.App./6/2021 FIXED	CHAMONG TEA CO. LTD Versus COMMISSIONER OF CENTRAL EXCISE	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, CENTRAL EXCISE CUSTOMS
4	WA/251/2021 FIXED	PRADIP DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MS M BEGUM MR S H MAHMUD	SC, WATER RESOURCE
5	WA/269/2021 FIXED	PARANG HYDRO PROJECT DEVELOPMENT COMMITTEE AND 3 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 5 ORS.	MR R CHAKRAVORTY MR P K KALITA MS. M DEV MR. M CHALIHA MS. P DEV	GA, AP
6	WA/293/2021 FIXED	JOONMANI PAGAG GAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MRS. K DEVI MS R P BARUAH MS S A KHALIFA	GA, ASSAM
7	WA/310/2021 FIXED	HARIOM KUMAR DUBEY Versus GUWAHATI MUNICIPAL CORPORATION AND ANR	MR J C GAUR MS. M GAUR	SC, GMC

	WITH I.A.(Civil)/1925/2021 in WA/310/2021	HARIOM KUMAR DUBEY Versus GUWAHATI MUNICIPAL CORPORATION AND ANR	MR J C GAUR MS. M GAUR	SC, GMC
8	WA/313/2021 FIXED	THE STATE OF MIZORAM AND 3 ORS Versus SH. LALRINMAWIA AND 2 ORS (B)	MS B ZODINLIANI MR. S SAIKIA MR. N SARKAR S BORGHAIN MR BAPLU CHAKMA MR. T PONGENER	
	WITH I.A.(Civil)/1944/2021 in WA/313/2021	THE STATE OF MIZORAM AND 3 ORS Versus SH. LALRINMAWIA AND 2 ORS (B)	MS B ZODINLIANI MR. S SAIKIA MR. N SARKAR S BORGHAIN MR BAPLU CHAKMA MR. T PONGENER	
9	WA/315/2021 FIXED	GAUTAM KUMAR DUTTA Versus THE STATE OF ASSAM AND 6 ORS.	MSB DEVI MR.P D NAIR MRM RAHMAN MR. A SARMA MR G ALAM MRS BORGHAIN MR.A AHMED MR.H ROHMAN MR.G GORLOSA MR G K DEKA MR H KALITA MR.S BOIRAGI MR.M BORGHAIN	GA, ASSAM MR. J PATOWARY (R-1,2) N GAUTAM (R-1,2) SC, REVENUE SC, GMC
ORDERS				
10	WA/163/2019 FIXED	M/S GAGAN DEAL TRADE PRIVATE LTD., Versus THE FOOD CORPORATION OF INDIA AND 4 ORS	MR. D SAIKIA MR. B GOGOI MR P NAYAK	MR R CHAKRAVORTY MR. M CHALIHA SC, F C I
11	WA/236/2019 FIXED, WITH WP(C)/2061/2011 (D/O)	PAPUL KR. NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, FOREST
12	WA/348/2019 FIXED	BHOOPANDRA SINGH Versus RAJ KUMAR PANDEY AND 3 ORS	MR. P K TIWARI MR. A R GOGOI	MR. M BISWAS
	WITH I.A.(Civil)/4170/2019 in WA/348/2019	BHOOPANDRA SINGH Versus RAJ KUMAR PANDEY	MR. P K TIWARI MR. A R GOGOI	
13	I.A.(Civil)/1396/2019 FIXED in WA/2738/2019	SANKAR GHOSH AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR. P N GOSWAMI [SC (R1,R2,R4) MR. N J KHATANIAR (R-6) MR. S NEOGI (R-6)
14	Cont.Cas(C)/378/2020 FIXED	SHAILENDRA KUMAR SARAWGI AND ANR. Versus ARUN KUMAR AND 2 ORS.	MR. D DAS SR. ADV MR. P SENGUPTA MS T PARASHAR	MR. S C KEYAL (R1) MR. B D GOSWAMI MR A CHANDRAN MR. S ROY (R3) MR. M H LASKAR (R3) MR M HOSSAIN (R3)
	WITH Cont.Cas(C)/182/2021	SMTI SUNITA TOMDEN AND 5 ORS Versus ARUN KUMAR AND 2 ORS	MR. T T TARA MR. A T TARA	MR. S ROY (R-3) MR. M H LASKAR (R-3) MR M HOSSAIN (R-3)
16	Review.Pet./78/2021 FIXED, WITH WP(C)/3858/2020 (D/O)	MUSLEMUDDIN @ MUSLIM SHEIKH Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	WA/99/2021 FIXED	SRI DEBANANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS (B)	DR. B AHMED MR. A SAHAD MR. J B SAIKIA	GA, ASSAM

18	WA/136/2021 FIXED	THE BOARD OF SECONDARY EDUCATION, ASSAM AND 2 ORS. Versus KUSHAL DAS AND ANR.	MR. T C CHUTIA MR D K ROY	SC, SEC. EDU.
	WITH I.A.(Civil)/975/2021 in WA/136/2021	THE BOARD OF SECONDARY EDUCATION, ASSAM AND 2 ORS. Versus KUSHAL DAS AND ANR.	MR. T C CHUTIA MR D K ROY	SC, SEC. EDU.
19	WA/182/2021 FIXED	NIKUMONI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. M U MAHMUD MS. A KALITA MS. A ROY	GA, ASSAM SC, AG
20	WA/189/2021 FIXED, WITH CAVT.NO.658/2020	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 15 ORS.	MR. T J MAHANTA MR. R ALI MR. D SARMAH MR. D SARMAH MR. H A AHMED MS. M KHATUN	SC, PNRD GA, ASSAM MR J H SAIKIA (r-7) S. J. SAHARIAH (r-7) FOR CAVEATOR
21	WA/270/2021 FIXED	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
	WITH I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
22	I.A.(Civil)/1464/2021 FIXED in WA/6385/2021	THE UNION OF INDIA AND 2 ORS Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	MR A DASGUPTA DR. B N GOGOI	GA, ASSAM SC, REVENUE
	WITH WA/6385/2021 (Filing Number)	THE UNION OF INDIA AND 2 ORS Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	DR. B N GOGOI	
	WITH I.A.(Civil)/8159/2021 (Filing Number)	THE UNION OF INDIA AND 2 ORS. Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	DR. B N GOGOI	
23	I.A.(Civil)/1576/2021 FIXED in WP(C)/3753/2021	PARTHAPRATIM PHUKAN Versus PUNJAB NATIONAL BANK AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PNB
	WITH WP(C)/3753/2021	PARTHAPRATIM PHUKAN Versus PUNJAB NATIONAL BANK AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PNB
	WITH I.A.(Civil)/1760/2021 in WP(C)/3753/2021	PUNJAB NATIONAL BANK AND 2 ORS Versus PARTHAPRATIM PHUKAN		
24	Cont.Cas(C)/297/2021	PARTHAPRATIM PHUKAN Versus GURU PRASAD TALUKDAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
25	WP(C)/5520/2021 FIXED	M/S MANASAROWAR AGRO TRADES AND PROCESSING PVT LTD Versus THE UNION BANK OF INDIA AND 3 ORS	MR. S SAHU	

HEARING

26	WP(C)/1500/2016	STAR CEMENT LIMITED Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION(R 2-3) GA, ASSAM MS.K DUTTA
27	WA/85/2018 CAVT. NO.0189/2018	THE ANUNDORAM BOROAH INSTITUTE OF LANGUAGE , ARTS CULTURE AND 3 ORS Versus SACHIN MEDHI AND 2 ORS	MR S NATH MR H DAS MR B CH DEKA MS U HAZARIKA	MR. A CHAMUAH(FOR CAVEATOR)
28	Review.Pet./115/2018 FIXED ON 26.11.2021, WITH WA/259/2015 (D/O)	SHRI SAGAR CHANDRA DAS Versus THE NORTH EASTERN ELECTRIC POWER CORPORATION LIMITED (NEEPCO) AND 4 ORS	MR G J SHARMA MR. M CHANDA DR. J L SARKAR MR S CHOUDHURY MR. A BHATTACHARJEE	MR D SENAPATI (R1-R4) MS. S. TODI (R1-R4) SC, NEEP CO. MR. M SAHEWALLA (R1- R4)
29	WA/179/2018	SRI ANJAN KUMAR DAS Versus LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS	MS. M B BARUAH MR. B BARUAH	MR G J SHARMA MR. S NATH
30	WA/201/2018 WITH WP(C) 697/18, 1206/16, 6474/14,1427/16, 1886/17, 2004/16, 3844/16, 4440/16, 5012/16, 6250/16, 871/16, 1992/16, 3865/16 & 3266/17 (ALL D/O) WITH I.A.(Civil)/2404/2018 in WA/201/2018 WITH	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC
31	WA/212/2018 WITH	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
32	WA/214/2018 WITH	MOHESWAR BRAHMA AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
33	WA/215/2018 WITH I.A.(Civil)/4271/2019 in WA/215/2018 WITH	SRI PRAFULLA BASUMATARY AND 114 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
34	WA/215/2018 WITH I.A.(Civil)/4271/2019 in WA/215/2018 WITH	SRI BIJAY CH. BORO AND 42 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
35	WA/222/2018 WITH I.A.(Civil)/4271/2019 in WA/215/2018 WITH	SRI BIJAY CH. BORO AND 42 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU SC, BTC
36	WA/222/2018 WITH	SRI DANSWRANG BORO AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
37	WA/239/2018 WITH	SRI MAZUMDER BRAHMA AND 54 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
38	WA/255/2018 WITH	SRI LOKNATH BASUMATARY AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE

37	WITH WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
	WITH I.A.(Civil)/3980/2018 in WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
38	WITH WA/49/2019	SRI RINGKHAND KHUNGUR BAGLARI AND 72 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	
39	WA/208/2018	MAMANI PATAR Versus SMT ARUNA PATOR AND 4 ORS	MR. B C DAS MR. J H SAIKIA	MR R CHAKRAVORTY (R1) MR. S BORTHAKUR (R2-R5) MR D DAS (R1) MR. S S ROY (R2-R5) MS. S KAKATI (R2-R5) MR. M CHALIHA (R1)
	WITH I.A.(Civil)/4143/2018 in WA/208/2018	SMT. ARUNA PATOR Versus SMTI. MAMANI PATAR AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	MR. S BORTHAKUR
40	WP(C)/3075/2018 FIXED	ALUMNI ASSOCIATION OF COF- RAHA (AACOFR) AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL MR. R SINGHA	GA, ASSAM SC, FINANCE
41	WA/6/2019	SRI DEEPAK BHUYHAR Versus THE INDIAN OIL CORPORATION LIMITED and 5 ORS	MR C BARUAH MR. A CHAMUAH MR. B BARUAH	MR. R DUBEY SC,IOC LTD
42	WA/168/2019 WITH WA 369/2007 (D/O), WP(C)/7086/2005 (D/O), REVIEW PET./100/2014 (D/O)	SHRI RAJAT CH. KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, CO OP SC, FINANCE DEPTT.
43	WITH WP(C)/2046/2017	SMT. NANDITA CHAKRABORTY Versus THE STATE OF ASSAM and 8 ORS.	MR. U.C. RABHA MR. G.R. DEV	GA, ASSAM SC, AG MR. S.M. SARMA (R-9)
44	WA/178/2019	SMTI. GOLAPI DEKA AND 7 ORS. Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. P J PHUKAN GA, ASSAM MR P K KALITA (R-1 AND 2) MR. U SARMA, (R-1 AND 2) MR. S R BORUAH, (R-3, 4 AND 5)
	WITH I.A.(Civil)/1985/2021 in WA/178/2019	TILAK DEKA Versus THE GAUHATI UNIVERSITY AND ORS.	MR A UPADHYAY	GA, ASSAM SC, G U
45	WA/341/2019 FIXED	SHRI MUKUL CHANDRA BAISHYA Versus THE NATIONAL INSURANCE CO. LTD. AND 3 ORS	MR. R C SAIKIA MR S DAS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA
46	WP(C)/3091/2021 FIXED	RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A MANNAF MD A S ALI	MR. A SATTAR MR. U K NAIR MR F HAQUE MR H GUPTA (R-1 TO 4) MR. M P SARMA MR H K BARUAH ASSTT.S.G.I.

47 WITH
WP(C)/1886/2020

RAIHENA BEGUM
Versus
THE UNION OF INDIA AND 5 ORS.

MR H R A CHOUDHURY
MR. M H RAJBARBHUIYAN
MR. A MANNAF

S N SARMA (R-5)
MR. A SATTAR (R6)
MR. M NATH
MRS. A GAYAN
MR. A ROY
MR. A SARMA (R-5)
MR F HAQUE (R6)
MR. A BHATTACHARJEE
MR. K KALITA (R-5)
MR H K BARUAH (R6)
MR. C BASUMATARY (R-5)
ASSTT.S.G.I.

48 WITH
WP(C)/2914/2021

MUSSTT AMBIA BEGUM
Versus
THE UNION OF INDIA AND 5 ORS

MR. U K NAIR
MR. A CHETRY
MR F HAQUE
MR A CHAKRABORTY

MR. A MANNAF
MS. B SARMA (R-1,3,4,5)
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 30/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. A DAS	13-11-2021	To	30-11-2021
4)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
5)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
6)	MR. A SATTAR	24-11-2021	To	30-11-2021
7)	MR B ACHARYYA	16-11-2021	To	10-12-2021
8)	MR S SARMA	15-11-2021	To	03-12-2021
9)	MR. N DHAR	22-11-2021	To	22-12-2021
10)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
11)	MR A KALITA	22-11-2021	To	05-12-2021
12)	MR. B C DAS	22-11-2021	To	30-11-2021
13)	MR B K SINGH	26-11-2021	To	30-11-2021
14)	MR. S K SINGH	23-11-2021	To	02-12-2021
15)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
16)	MR J CHOPRA	03-12-2021	To	10-12-2021
17)	MR. A M BORA	22-11-2021	To	03-12-2021
18)	MR G DAS	22-11-2021	To	12-12-2021
19)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
20)	MR. M ALAM	24-11-2021	To	30-11-2021
21)	MR. S ZAMAN	24-11-2021	To	30-11-2021
22)	MR. R L YADAV	23-11-2021	To	06-01-2022
23)	MS. K YADAV	23-11-2021	To	06-01-2022
24)	MR. A C SARMA	29-11-2021	To	01-12-2021
25)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
26)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
27)	MR. N BORAH	25-11-2021	To	05-12-2021
28)	MR. S SINHA	26-11-2021	To	02-12-2021
29)	MR K AGARWAL	29-11-2021	To	07-12-2021
30)	MR B BURAGOHAJ	29-11-2021	To	03-12-2021
31)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
32)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
33)	MR. S SHARMA	29-11-2021	To	30-11-2021
34)	DR. B N GOGOJ	26-11-2021	To	03-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,30th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3496/2021 FIXED	DEHING PART 1 FISHERY COOPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 8 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	MR. S BORTHAKUR GA, ASSAM SC, M A C SC. REVENUE
2	WP(C)/3749/2021 FIXED	LILY BEGUM AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA MR. D GUPTA	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/4891/2021 FIXED	BABUL CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
4	WP(C)/4896/2021 FIXED	BINOD KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC. WATER RESOURCE DEPTT.
5	WP(C)/4942/2021 FIXED	ASIRUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT. MR. R BARPUJARI SC, WATER RESOURCE
6	WP(C)/5335/2021 FIXED	M/S CONSTRUCTION GUILD Versus INDIAN OIL CORPORATION LIMITED (ASSAM OIL DIVISION) AND 4 ORS	MR. A C SARMA MR. B HALDAR MR. B KALITA	SC, OIL
7	WP(C)/5255/2021	M/S CONSTRUCTION GUILD Versus INDIAN OIL CORPORATION LIMITED (ASSAM OIL DIVISION) AND 4 ORS	MR. A C SARMA MR. B HALDAR MR. B KALITA	SC, I O C

8	WITH WP(C)/5297/2021	M/S CONSTRUCTION GUILD Versus INDIAN OIL CORPORATION LIMITED (ASSAM OIL DIVISION) AND 4 ORS	MR. A C SARMA MR. B HALDAR MR. B KALITA	SC, I O C
9	WP(C)/5361/2021 FIXED	BISWAJIT GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. N J GOGOI MR K BROOK	SC, IRRIGATION SC, FINANCE
10	WP(C)/5434/2021 FIXED	BULESWAR KACHARI Versus THE STATE OF ASSAM AND 6 ORS	MR. N J GOGOI MR K BROOK	SC, FINANCE SC, IRRIGATION
11	WP(C)/5550/2021 FIXED	AROON SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, REVENUE
12	WP(C)/5594/2021 FIXED	RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM SC, REVENUE
13	WP(C)/5604/2021 FIXED	GUNAKANTA TAYE @ GUNAKAR TAYE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. I CHOUDHURY MR. T HUSSAIN	GA, ASSAM SC, REVENUE
14	WP(C)/5727/2021 FIXED	MD. HASSEN ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. B RAHMAN	SC, CO OP GA, ASSAM
15	WP(C)/5922/2021 FIXED	DEBA KANTA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A ISLAM MR J I MONDAL	GA, ASSAM SC, REVENUE SC, G M D A
16	WP(C)/5970/2021 FIXED	RIMLEE SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, WPT AND BC ASSTT.S.G.I.
17	WP(C)/6124/2021 WITH WP(C) 6847/2015(D/O) FIXED	MIRDUL ISLAM BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A S CHOUDHURY MR A MOTALIB MR F A AHMED	GA, ASSAM
18	WP(C)/6153/2021 FIXED	M/S GERAMARI GAON PANCHAYAT MIN SAMABAY SAMITY LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. H. BURAGOHAIN MS. J TAMULI MS A DEVI MS. H BORAH	GA, ASSAM SC, AFDC
19	WP(C)/6162/2021 FIXED	M/S PARESH SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
20	WITH WP(C)/5974/2021	M/S MEENA SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
21	WP(C)/6210/2021 FIXED	DIPANKAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST
ADMISSION				
22	WP(C)/7625/2018 B/O	MAMTA DEVI PUGALIA AND 8 ORS. Versus THE GUWAHATI MUNICIPAL CORPORATION AND 12 ORS.	MR. S CHAMARIA MR. M ALI MR. S CHANDA	MR. P J PHUKAN (SC, POLLUTION CONTROL BOARD, R-7 & 8) MR. S C KEYAL (ASSTT. SOLICITOR GEN. OF INDIA, R-9 & 10) MR. S K KEJRIWAL (R11) MS. S KEJRIWAL (R12, R13) MRS. D DAS BARMAN (GA, ASSAM, R-5 & 6) MR H SARMA (SC, GMC, R- 1 & 2) MS. S KHOUND (R-3 & 4) SC, G M D A

23	WP(C)/7811/2018 B/O WITH I.A.(Civil)/185/2019 in WP(C)/7811/2018	ANHOOR ELAHI AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	SC, REVENUE MR. R BARPUJARI
		ANHOOR ELAHI AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
24	WP(C)/7746/2018 WITH I.A.(Civil)/183/2019 in WP(C)/7746/2018	AKTARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	MR. R BORPUJARI SC, REVENUE
		AKTARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
25	WP(C)/8657/2018 WITH I.A.(Civil)/182/2019 in WP(C)/8657/2018	NOOR ELAHI AHMED Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY	GA, ASSAM MR. R BORPUJARI SC, REVENUE
		NOOR ELAHI AHMED Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
26	WP(C)/907/2019	ZIMI AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MS. S SARMA MR. J ROY MR. C CHAKRAVARTY	GA, ASSAM SC, REVENUE
27	WP(C)/5224/2019 FIXED	M/S. SHREE SAI TIMBER DEPOT Versus THE STATE OF ASSAM AND 4 ORS.	MS. P ADHIKARI MR A TEWARI MR. D WANGDI	SC, FOREST
28	WP(C)/1969/2020 CAVT. NO.0187/2020 B/O	OIL AND GAS EMPLOYEES UNION AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR H K SARMA MR. M SAHEWALLA	MR S N SARMA SENIOR ADVOCATE (R5, R6) GA, ASSAM MR. P HAZARIKA MR. R HAZARIKA MR. M HUSSAIN (R5, R6) MR. K KALITA (R5, R6) MS. S GHOSH (R5, R6) FOR CAVEATOR SC, I O C
29	WP(C)/5587/2021 FIXED	SAJJAN KUMAR SHARMA Versus GUWAHATI MUNICIPAL CORPORATION AND ANR	MR J C GAUR MS. M GAUR MS. A JAIN	SC, GMC
ORDERS				
30	WP(C)/5229/2020 B/O	HAJERA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MD. S Z B AKLAS MR. M HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM
31	I.A.(CrI.)/463/2021 WITH LCR, FIXED in CrI.Pet./575/2021 WITH CrI.Pet./575/2021	ASISH MANDAL AND ANOTHER Versus THE STATE OF ASSAM AND ANOTHER THE STATE OF ASSAM Versus TOMJIDUR RAHAMN AND ANR	MR. M PHUKAN	PP, ASSAM MR I U CHOUDHURY (R-1,2) MR. A AHMED (R-1,2) U U KHAN (R-1,2)
	WITH I.A.(CrI.)/442/2021 in CrI.Pet./575/2021	ASSAM TRADING AND MARKETING AGENCY, Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. M A I HUSSAIN	PP, ASSAM

32	WITH Crl.Rev.P./240/2021 FIXED	ASSAM TRADING AND MARKETING AGENCY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	PP, ASSAM
	WITH I.A.(Crl.)/441/2021 in Crl.Rev.P./240/2021	ASSAM TRADING AND MARKETING AGENCY AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY	PP, ASSAM
33	WITH WP(C)/5472/2021	M/S SK TRADING CO. Versus THE STATE OF ASSAM AND 10 ORS	MS. N RAI MS S S ZIA	GA, ASSAM SC, RAILWAY
34	WITH WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
	WITH I.A.(Civil)/1805/2021 in WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
35	WP(C)/5346/2021 FIXED	GIREN KALITA AND 7 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. M R Z CHOUDHURY MR B KALITA MR S GAUTAM	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE SC, FOREST SC, PCB
36	WP(C)/5424/2021 FIXED	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. I KALITA MS U SHARMA Mr. A Baruah	SR. GA, ASSAM
37	WP(C)/5426/2021 FIXED	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. I KALITA MS U SHARMA Mr. A Baruah	SR. GA, ASSAM
	WITH I.A.(Civil)/2046/2021 in WP(C)/5426/2021	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. A BARUAH MR. I KALITA	GA, ASSAM
38	WP(C)/5438/2021 FIXED	TILAK GOGOI Versus PUNJAB NATIONAL BANK AND 2 ORS	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	SC, PNB
39	WP(C)/5588/2021 FIXED	M/S DIPAK KR AGARWAL Versus THE UNION OF INDIA AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR B S DEKA MS P SARMA	MR. D K BAGCHI (R-1 TO 7) ASSTT.S.G.I. MR. D BAGCHI SC, BSNL

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LEAVE NOTE OF ADVOCATES FOR 30/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. A DAS	13-11-2021	To	30-11-2021
4)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
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14)	MR. S K SINGH	23-11-2021	To	02-12-2021

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23)	MS. K YADAV	23-11-2021	To	06-01-2022
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25)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
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29)	MR K AGARWAL	29-11-2021	To	07-12-2021
30)	MR B BURAGOHAJN	29-11-2021	To	03-12-2021
31)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
32)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
33)	MR. S SHARMA	29-11-2021	To	30-11-2021
34)	DR. B N GOGOI	26-11-2021	To	03-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,30th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6183/2021 FIXED	NARAYAN BORA Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARDWAJ	GA, ASSAM
ADMISSION				
2	WP(C)/4125/2016 FIXED	RINKU BORO Versus THE STATE OF ASSAM AND 3 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	GA, ASSAM
3	WP(C)/5712/2016 FIXED	CHANDRA BHUSAN KUMAR Versus THE CHAIRMAN and MANAGING DIRECOTR, and 3 ORS	MR.U K NAIR MR.A CHETRY MR.H K DAS MS.P BORGHAIN MR.M P SARMA MS.N SHYAMAL	MR. M SHARMA (SC, UCO BANK)
4	WP(C)/814/2018 FIXED	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR I RAFIQUE MR. B ZAMAN MS. M DEKA	GA, ASSAM MR D SENAPATI (R2-5) MR. M PHUKAN, CGC. ASSTT.S.G.I.
5	WP(C)/8312/2019 FIXED	PRADIP KUMAR HAZARIKA Versus M/S. NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA
6	WP(C)/1967/2020 FIXED	JAGODA RANJAN DEB AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MS. D S NEOG
7	WP(C)/2565/2021 FIXED	MITALI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS. P R MAHANTA MR. S R GOGOI MR P BORAH	SC, AG (A AND E) SC, PNRD SC, AG SC, FINANCE

ORDERS

8	I.A.(Civil)/152/2018 WITH LCR, FIXED in MACApp./28/2018 WITH MACApp./28/2018	THE NATIONAL INSURANCE CO. LTD. Versus MOMI MIPUN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR D MONDAL FOR CAVEATOR
		THE NATIONAL INSURANCE CO. LTD. Versus MOMI MIPUN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR D MONDAL FOR CAVEATOR
	WITH I.A.(Civil)/2822/2019 in MACApp./28/2018	THE NATIONAL INSURANCE CO. LTD. Versus MOMI MIPUN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR D MONDAL
9	Cont.Cas(C)/120/2020 FIXED, WITH WP(C) 39/2019 (D/O)	SRI PRAFULLA SAIKIA @ PRAFULLA KR. SAIKIA Versus SRI ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS
	WITH I.A.(Civil)/3062/2019 in Cont.Cas(C)/120/2020	THE ASSAM STATE TRANSPORT CORPORATION AND ANR Versus ASHOK KR. DEY	MR. JYOTIRMOY ROY MR. S SARMA	MR R DAS
	WITH I.A.(Civil)/1080/2020 in Cont.Cas(C)/120/2020	THE ASSAM STATE TRANSPORT CORPORATION Versus ASHOK KR. DEY	MR. S SARMA MR. C CHAKRAVARTY MR D DAS	MR. R C DAS
10	Cont.Cas(C)/88/2020	SAMIR ROY Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR H M R HOQUE, SC ASTC MR H M R HOQUE, SC ASTC
	WITH Cont.Cas(C)/97/2020	ANISUL HAQUE @ ANISUL HAQUE Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR H M R HOQUE, SC ASTC
12	Cont.Cas(C)/99/2020	SRI PUNESWAR CHETIA Versus SRI ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR S SARMA MR D DAS MR H M R HOQUE SC, A S T C
	WITH Cont.Cas(C)/100/2020	MD. SAFIUR RAHMAN @ SAIFUR RAHMAN Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. S SARMA
	WITH Cont.Cas(C)/101/2020	PRAKASH SAIKIA Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR D DAS MR H M R HOQUE
15	Cont.Cas(C)/106/2020	USHA RANI DEVI Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR D DAS MR H M R HOQUE

16	WITH Cont.Cas(C)/107/2020	TIKESWAR DEORI Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE
HEARING				
17	WP(C)/5210/2008 FIXED	RAJIB NATH AND ORS. Versus THE STATE OF ASSAM AND ORS	MR.N BORAH MR.K K PARASAR(P- 1&3) MR.B CHETRI- 1and3	K N CHOUDHURY GA, ASSAM D SAIKIA J PATOWARY SC, F.DEPTT. B K KASHYAP
18	WITH WP(C)/941/2017	GAUTAM HAZARIKA and 4 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.K K PARASAR MRS.B CHAKRABORTY MR.B CHETRI	GA, ASSAM SC, FINANCE
19	WP(C)/1777/2015 FIXED	HABIB ALI BARBHUIYA Versus THE STATE OF ASSAM and 8 ORS,	DR.B AHMED MR.A M S MAZUMDER MR.A A R KARIM	GA, ASSAM(R2,4,6,7,8,9) SC, AG(R5) MR.U K NAIRR1,3 MR. R BORPUJARI,SC, REVENUE DEPARTMENT SC, PENSION
20	WP(C)/3232/2018 B/O	SUBHASISH MUKHERJEE Versus THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. AND 2 ORS.	MR. M DUTTA MR. J BHARALI	MR S N SARMA (R1-3) MR. M HUSSAIN (R1-3) MR. K KALITA (R1-3)

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LEAVE NOTE OF ADVOCATES FOR 30/11/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. A DAS	13-11-2021	To	30-11-2021
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29)	MR K AGARWAL	29-11-2021	To	07-12-2021
30)	MR B BURAGOHAIN	29-11-2021	To	03-12-2021
31)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
32)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
33)	MR. S SHARMA	29-11-2021	To	30-11-2021
34)	DR. B N GOGOI	26-11-2021	To	03-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,30th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[CRIMINAL SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
SPECIAL DIVISION BENCH), ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO REMAIN
PRESENT FOR HEARING OF THE MATTERS LISTED
IN THE HEARING CAUSE LIST DATED 01-11-2021
TO 23-12-2021 BEFORE THE HONOURABLE
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./9/2020 FIXED, WITH LCR 6 FILES, P.B. 2 NOS.	SRI MONTU BHUMIJ Versus THE STATE OF ASSAM AND 3 ORS	MS. J PAUL MS. S AHMED MR. M PANDIT	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/11/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
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21)	MR. S ZAMAN	24-11-2021	To	30-11-2021
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23)	MS. K YADAV	23-11-2021	To	06-01-2022
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33)	MR. S SHARMA	29-11-2021	To	30-11-2021
34)	DR. B N GOGOI	26-11-2021	To	03-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,30th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1754/2015 FIXED	XXX XXX XXX Versus IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	MR. S S DEY (AMICUS CURIAE) SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)

LEAVE NOTE OF ADVOCATES FOR 30/11/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. A DAS	13-11-2021	To	30-11-2021
4)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
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[For Tuesday,30th November 2021]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./236/2021 FIXED	MOUCHUM SAIKIA Versus THE STATE OF ASSAM	MR. A CHETIA MS. S. TODI MR R HOQUE	PP, ASSAM
2	Crl.Rev.P./251/2021 FIXED	ASISH MANDAL Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	PP, ASSAM
3	Crl.Rev.P./261/2021	KHABIRUDDIN AHMED @ KHABIR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
4	Crl.Rev.P./271/2021 B/O	RAKESH DEBNATH Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
5	Crl.Rev.P./272/2021	JAMAL ALI @ JAMALUDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR U SARMA	PP, ASSAM
	WITH I.A.(Crl.)/527/2021 in Crl.Rev.P./272/2021	JAMAL ALI @ JAMALUDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR U SARMA	PP, ASSAM
6	Crl.Rev.P./273/2021	MUNIN BARMAN Versus KABITA BAISHYA AND ANR	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY	PP, ASSAM
7	Crl.Pet./557/2021 FIXED	BELAT ALI Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM

8	Crl.Pet./608/2021 WITH LCR 5 FILES(1+4), FIXED	NILANJAN DAS Versus THE ENFORCEMENT DIRECTORATE	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, ED
	WITH			
9	Crl.Pet./51/2020	FAKHAR UDDIN LASKAR Versus ENFORCEMENT DIRECTORATE	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, ED
	WITH			
10	Crl.Rev.P./77/2020	DIRECTORATE OF ENFORCEMENT Versus PRASANTA BORGOHAIN AND ANR	MRS. A GAYAN SC, ED	MR. A M BORA MR. R SARMA(R 2) MR. D K BAIDYA MS. P BARMAN(R 2) MR. V A CHOWDHURY
11	Crl.Pet./610/2021 FIXED	MAJOR (NOW LT. COL) ZAMEER AHMED KHAN AND 9 ORS. Versus THE STATE OF ASSAM AND ANR	MR. R K D CHOUDHURY	PP, ASSAM
12	AB/3536/2021 FIXED	SUBRAT SARMAH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MS. J GOGOI MR. D BORA MR. N MAHAJAN	PP, ASSAM
13	AB/3967/2021	NAZRUL ISLAM BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
14	AB/3971/2021	DILIP KUMAR CHAKRABORTY AND ANR Versus THE STATE OF ASSAM	MR. A C SARMA MR G BHARADWAJ MR B DEORI	PP, ASSAM
15	AB/3975/2021	RIJU KUMAR SAIKIA Versus THE STATE OF ASSAM	MR. A GOSWAMI	PP, ASSAM
16	AB/3976/2021	KOKO PEGU Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
17	AB/3977/2021	MOZIBOR RAHMAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN MR. M ISLAM	PP, ASSAM

ADMISSION

18	Crl.Rev.P./86/2020 P/H, FIXED	MONJIT TALUKDAR Versus SMTI RITA TALUKDAR AND ANR.	MR. S BORA MS J RAJKUMARI	MR. M KALITA MR. J HATIMURIA PP, ASSAM
19	Crl.Rev.P./346/2019 WITH LCR 5 FILES(2+3), FIXED	SMTI KAJAL LATA PAUL @ KAJAL PAUL @ KAJAL PAUL CHOUDHURY @ KAJAL CHOUDHURY Versus SHREE KRISHNA PAPER PRODUCTS AND ANR.	MR. R DEV MR. D K BORAH	MR. S AGARWAL PP, ASSAM (R2)
	WITH			
20	Crl.Rev.P./491/2019	SMTI. KAJAL LATA PAUL @ KAJAL PAUL @ KAJAL PAUL CHOUDHURY @ KAJAL CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. R DEV	MR. S AGARWAL (R2) PP, ASSAM

BAIL HEARING (BA)

21	Bail Appln./3041/2021 FIXED	NIRMAL ROY @ NIRMAL RAY Versus THE STATE OF ASSAM	MR. R PHUKAN MR. D J DAS	MS. M GOGOI PP, ASSAM
22	Bail Appln./3195/2021 FIXED	AKASH YADAV @ RAJIB GOWALA YADAV Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
23	Bail Appln./3259/2021 FIXED	MD. RAJIB ALI @ BILAL Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM

BAIL HEARING

24	AB/3009/2020	MANIK CHOWDHURY Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
25	AB/2797/2021	PRAHLAD RAJBONGSHI AND ANR. Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P DUTTA	PP, ASSAM
26	AB/2978/2021	PANKAJ KALITA AND 2 ORS Versus THE STATE OF ASSAM	MR. A K SINGH	PP, ASSAM
27	AB/2980/2021 FIXED	NAILAKANTA DOLEY AND 3 ORS Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
28	AB/2991/2021	ABDUL MAZID Versus THE STATE OF ASSAM	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	PP, ASSAM
29	AB/2995/2021	KHANINDRA CHOUDHURY Versus THE STATE OF ASSAM	MR. S P ROY MS S DAS	PP, ASSAM
30	AB/3077/2021	DANDA DHAR DEKA AND 2 ORS Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
31	AB/3724/2021 FIXED	OIBORAM PAYENG Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
<u>ORDERS</u>				
32	I.A.(CrI.)/537/2020 AB 4412/2019(D/O) in AB/4412/2019	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	
33	I.A.(CrI.)/558/2020 AB 90/2020(D/O) in AB/90/2020	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	
34	W.P.(CrI.)/19/2021 B/O	JATNA SINGH PATAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM
35	I.A.(CrI.)/132/2021 AB 517/2019(D/O) in AB/517/2019	MOHIB UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	MR. S B LASKAR (R-2) MS N KALITA (R-2) R BORUAH (R-2) PP, ASSAM
36	I.A.(CrI.)/502/2021 in AB/3610/2021	MANOJ ROY Versus THE STATE OF ASSAM	MR. S P ROY MS S DAS	PP, ASSAM
	WITH AB/3610/2021	MANOJ ROY Versus THE STATE OF ASSAM	MR. S P ROY MS S DAS	PP, ASSAM
37	CrI.Pet./545/2021 FIXED	JANARDAN HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MS M DAS MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
<u>HEARING</u>				
38	MFA/15/2016 WITH LCR	UNION OF INDIA Versus M/S JAIN BIJAY and CO. P LTD.	MR.D K DEY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
39	MFA/16/2016 WITH LCR	UNION OF INDIA Versus M/S P.P. ENTERPRISES	MS.M CHATTERJEE MS.U CHAKRABORTY MS.S P DAS SC, NF RLY	MR.K P MAHESWARI MS.S SARMA MR.A GOYAL MR.B MAHESHWARI MS.M SHARMA
	WITH I.A./422/2016 in MFA/16/2016	UNION OF INDIA Versus M/S P.P. ENTERPRISES	MS.M CHATTERJEE SC, NF RLY MS.S P DAS MS.U CHAKRABORTY	

40	Crl.Pet./828/2017 B/O	AJAY HALDIA Versus THE STATE OF ASSAM AND ANR	MR.A DAS MR.N SHARMA MR.D DAS MR.K GOOPTU(Sr.Adv.)	MR. T R DEURI MR. B K KASHYAP PP, ASSAM
41	I.A.(Crl.)/167/2021 WITH LCR 3 FILES, FIXED in Crl.A./246/2018 WITH Crl.A./246/2018	MASUM NUR SIDDIQUE @ MASUM ALI Versus THE STATE OF ASSAM AND ANR. MASUM NUR SIDDIQUE @ MASUM ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM MD. A. RASHID (OP2) MR. M HUSSAIN (OP2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 7

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-II) ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/1779/2021 FIXED in WP(C)/3244/2021 WITH WP(C)/3244/2021	SHAHERA BEGUM Versus MD. SIRAJUL ISLAM MD. SIRAJUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. M K SHARMA MR. Z HAMMAD MD E AHMED	SC, ED SC, ELEM. EDU MS. M SARMAH (r-6,8) GA, ASSAM MR. M K SHARMA MR. P GOHAIN (r-6,8) MS. K BARUAH (r-6,8)
ADMISSION				
2	WP(C)/938/2020 B/O WITH I.A.(Civil)/1850/2020 in WP(C)/938/2020 WITH WP(C)/9474/2019	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS. ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS. DR. ANUPAM DAS AND 4 ORS Versus THE COMMISSIONER AND SECRETARY AND 5 ORS	MR. K N CHOUDHURY MR H DAS MR. B C DEKA MR H DAS MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS SC, COTTON UNIVERSITY MR. P D NAIR SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR

HEARING

4	WP(C)/4957/2016 B/A	HAFIZ UDDIN AHMED and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K MAHAJAN MR. N HAQUE MR. M DUTTA (P1,P2) MR. M HUSSAIN MR H BARUAH (P1, P2) MR. A CHOUDHURY	MR. M K CHOUDHURY (R5) MR. M A SHEIKH (R5) MR. M HOSSAIN (R3, R4) MR. A CHAMUAH (R6) MR. M SARMA (R5) MS. F INTAZ (R5) SC, HIGHER EDUCATION MR. K U AHMED (R5)
5	WP(C)/7325/2016 B/O	RABIN CH. SARMA and 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MS.D CHOWDHURY MR.T N SRINIVASAN	SC, FINANCE SC, PERSONNEL DEPT. SC, HIGHER EDUCATION
6	WP(C)/273/2019 FIXED	PABITRA KR. NATH Versus THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U

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LEAVE NOTE OF ADVOCATES FOR 30/11/2021

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,30th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3463/2016 FIXED	ANSAR UDDIN BARBHUIYA @ ANCHAR UDDIN and 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR.L R MAZUMDER	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT SC, PWD
2	WP(C)/6152/2017 CAVT. NO.TAGGED WITH WP(C) 556/1/17 FIXED	KUJI SATRA MASHMORA SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM and 4 ORS	MR. D K DAS MR. K SINGHA MS. P BHUYAN	GA, ASSAM FOR CAVEATOR MS. A SARMA
3	WP(C)/5561/2017 CAVT. NO. 1285/2017	NAGAON DISTRICT FEDERATION OF FISHERMEN COOP. SOCOETY LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	GA, ASSAM MR.A SARMA FOR CAVEATOR
4	WP(C)/470/2019 FIXED	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3
5	WP(C)/4913/2020 FIXED	UTTAM MALAKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. P P BORTHAKUR MS A HUSSAIN MR. I HAZARIKA	GA, ASSAM SC, REVENUE
6	WP(C)/538/2021 FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, HEALTH
7	WP(C)/3151/2021 FIXED	M/S NARAYAN MUKHARJEE AND CO. Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. S GHOSH SC, I O C

HEARING

8	WP(C)/4608/2013 IA(C)1640/2016 IA(C)132/2017 IA(C) 2409/2019(D/O) MC2640/2014(D/O) P/H	THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION Versus CENTRAL GOVT. INDUSTRIAL TRIBUNAL - CUM- LABOUR COURT and ANR	C.G.C. MR.S CHAKRABARTY	MR.A DASGUPTA MR. S C KEYAL (ASSTT.S.G.I.) MS.B DAS MRS.A DASS C.G.S.C.
9	WP(C)/2843/2020 PART HEARD	SMTI. GITIMOLLIKA BORA Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, IRRIGATION
	WITH			
10	WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E
	WITH			
11	WP(C)/3504/2020	SIDDHARTH RAJKHOWA AND 36 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	SC, APSC SC, IRRIGATION
	WITH			
12	WP(C)/4656/2021	UDIPTA GOGOI AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K DAS MS Z ANJUM MR. U S BORA MR P J DUTTA	GA, ASSAM SC, APSC SC, P H E
13	WP(C)/5354/2020 P/H	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR. S ROY MR. M H LASKAR MR M HOSSAIN SC, REVENUE
14	WP(C)/4040/2021 P/H	DR. KANDARPA DAS Versus THE CHANCELLOR AND 5 ORS	MR N DUTTA MR. S DEKA MS. J BORO MR A ATREYA	GA, ASSAM SC, KKHSOU SC, G U
15	I.A.(Civil)/1278/2021 in El.Pet./1/2021	KARIM UDDIN BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS	MR K P PATHAK MR H I CHOUDHURY MR S BORTHAKUR MR B CHOUDHURY	MR D MAZUMDER MR. M A I HUSSAIN MR A R BHUYAN
	WITH El.Pet./1/2021	AMINUL HAQUE LASKAR Versus KARIM UDDIN BARBHUIYA AND 12 ORS.	MR D MAZUMDER MR N DUTTA MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR K P PATHAK MR S BORTHAKUR MR H I CHOUDHURY Mr M U Ahmed (R7) MR. S H ZAMAN (R9) MR B CHOUDHURY MR R SENSUA MS R A MOSTAFI (R5) MS. T A AHMED (R8)
	WITH REP/1/2021 in El.Pet./1/2021	SAYAL AHMED BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS.	MR G J SAIKIA MR. K R BOROOAH	
	WITH I.A.(Civil)/1237/2021 in El.Pet./1/2021	SAYAL AHMED BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS.	MR G J SAIKIA MR. K R BOROOAH	
	WITH I.A.(Civil)/1569/2021 in El.Pet./1/2021	AMINUL HAQUE LASKAR Versus SAYAL AHMED BARBHUIYA	MR A R BHUYAN	MR G J SAIKIA
	WITH I.A.(Civil)/1799/2021 in El.Pet./1/2021	AMINUL HAQUE LASKAR Versus SAYAL AHMED BARBHUIYA	MR D MAZUMDER MR. A R BHUYAN MR. M A I HUSSAIN	

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LEAVE NOTE OF ADVOCATES FOR 30/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. A DAS	13-11-2021	To	30-11-2021
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27)	MR. N BORAH	25-11-2021	To	05-12-2021
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29)	MR K AGARWAL	29-11-2021	To	07-12-2021
30)	MR B BURAGOHAJ	29-11-2021	To	03-12-2021
31)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
32)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
33)	MR. S SHARMA	29-11-2021	To	30-11-2021
34)	DR. B N GOGOI	26-11-2021	To	03-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	AB/3888/2021 B/O	ABU JULMOT ALI Versus THE STATE OF ASSAM	A RAHMAN MD I H LASKAR MR. R A MAZUMDER	PP, ASSAM
MOTION (BA)				
2	Bail Appln./3344/2021	TOLARAM SHARMA Versus THE STATE OF ASSAM	MR P K SINGHA MR D K MEDHI	PP, ASSAM
3	Bail Appln./3370/2021	DIPCHARAN DEKA @ NABAJIT DEKA Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
4	Bail Appln./3372/2021	ANKUR BAISHYA Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
5	Bail Appln./3374/2021 B/O	PUJA PATEL AND ANR Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
6	Bail Appln./3377/2021	RAJIBUL HOQUE KHAN @ MD. RAHUL Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
7	Bail Appln./3383/2021	MD. MONIRUL HAQUE Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. G A CHOUDHURY	PP, ASSAM
8	Bail Appln./3386/2021	KAPIL PATHAK Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
9	Bail Appln./3389/2021	SAHIDUR RAHMAN @ TUNKU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

10	Bail Appln./3390/2021	INNAS ALI @ MD INNACH ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
<u>MOTION</u>				
11	AB/3179/2021 FIXED	JAAAN ALI @ JOON ALI AND 4 ORS Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
12	AB/3963/2021	ALIMUDDIN AND 3 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
13	AB/3964/2021	AMZAD ALI SHEIKH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
14	AB/3965/2021	MD. IMRAN HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	AB/3970/2021	MINTU DAS Versus THE STATE OF ASSAM	MR I RAFIQUE MS. M MEDHI MS A AFREEN	PP, ASSAM
16	AB/3972/2021	MD. NAZIMUL HAQUE Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
17	AB/3974/2021	ABDUL SAFIK Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
18	AB/3980/2021	GANDHESWAR PEGU @ GONDESWAR PEGU Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./3040/2021 FIXED	MOHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	MR T T MONI MR. A S ALI PP, ASSAM
WITH				
20	AB/3644/2021	MOSLEM UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
21	Bail Appln./3126/2021 FIXED	BUDDHIMAN BARMAN @ CHANDRA MOHAN BARMAN Versus THE STATE OF ASSAM	MRS M BARMAN MR. A DAS	PP, ASSAM
22	Bail Appln./3206/2021 FIXED	NAZRUL HOQUE @ NAZRUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
23	Bail Appln./3207/2021 FIXED	RAJIB TAID Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
<u>BAIL HEARING</u>				
24	AB/627/2021 FIXED	ANAR HUSSAIN LASKAR @ ANWAR HUSSAIN LASKAR AND ANR Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY MR. N H LASKAR	PP, ASSAM
25	AB/804/2021 FIXED	KHABIR ALI AND ANR. Versus THE STATE OF ASSAM	MR. B PEGU MRS. N RAHMAN	MR. A DHAR MD F FARIDI PP, ASSAM
26	AB/1351/2021 FIXED	RASHID AHMED CHOUDHURY @ RAMIZ HAFIZ @ RASHID HAFIZ Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MRS. S ISLAM MR. J M SULAIMAN	PP, ASSAM

27	WITH AB/1204/2021	ABDUL KHALIQUE @ KHALIQUE MIA AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
28	AB/2323/2021 FIXED	SHANKAR NISHAD Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MR N K DEV NATH MR. M BORA	PP, ASSAM
29	AB/2417/2021 FIXED	ABDUS CHABUR SIKDAR @ ABDUL SABBUR SIKDAR Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
30	AB/2422/2021 FIXED	ABDUL MOTALEB AND 3 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MD. A MANNAN	PP, ASSAM
31	AB/2630/2021 FIXED	MD. SAMIR UDDIN AND 6 ORS Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
32	AB/2670/2021 FIXED	SARKAR SABBIR HOSSAIN MONDAL Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
33	AB/3039/2021 FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
34	WITH AB/3170/2021	BISWAJIT ROY Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. D J DAS	PP, ASSAM
35	WITH AB/3210/2021	SUSHANTA BHOWMICK Versus THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
36	WITH AB/3211/2021	SUBRATA DAS Versus THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
37	WITH AB/3223/2021	DEBOJYOTI DEB ROY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY	PP, ASSAM
38	AB/3049/2021 FIXED	MD. HANIF ALI Versus THE STATE OF ASSAM	MR. DILIP DEY MR. L C DEY	PP, ASSAM
39	WITH AB/3185/2021	KAMARUZZAMAN SK Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
40	WITH AB/3189/2021	ABDUL AJID SHEIKH (MONDAL) AND 2 ORS Versus THE STATE OF ASSAM	MR. DILIP DEY	PP, ASSAM
41	WITH AB/3201/2021	AMZAD HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
42	AB/3083/2021 FIXED	SOLEMAN BHUYAN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
43	AB/3133/2021 FIXED	HAYET ALI @ HAYAT ALI AND ANR Versus THE STATE OF ASSAM	MR. N BORUAH	PP, ASSAM
44	AB/3176/2021 FIXED	KESHAB CHANDRA SAHU Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM

45	AB/3309/2021 FIXED	JEHERUL ISLAM @ JEHERUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
46	AB/3431/2021 FIXED	MOTIRAM BORAH AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA	PP, ASSAM
47	AB/3516/2021 FIXED	MD. HAFIJUL ALI @ MD. HABIJUL ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
48	AB/3540/2021 FIXED	PANKAJ ROY AND 2 ORS Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
49	AB/3545/2021 FIXED	JYOTISH CHANDRA DAS Versus THE STATE OF ASSAM	MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
50	AB/3594/2021 FIXED	SADDAM HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS T. DEB CHOUDHURY	PP, ASSAM
51	AB/3596/2021 FIXED	HAFIZ UDDIN AND ANR Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
52	AB/3607/2021 FIXED	RANJAN DAS AND 4 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. B D KONWAR SR. ADV. MR J SINGH PP, ASSAM
53	AB/3613/2021 FIXED	DIPEN DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. B D KONWAR SR. ADV. MR J SINGH PP, ASSAM
54	AB/3645/2021 FIXED	MAMTAZ BEGUM AND 8 ORS Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
55	AB/3650/2021 FIXED	BABLU GOALA AND ANR Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MS. S PHUKAN	PP, ASSAM
56	AB/3661/2021 FIXED	MD. ROFIQUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM	MR P BHARDWAJ	PP, ASSAM
57	AB/3662/2021 FIXED	BHADRESWAR DAS Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
58	AB/3666/2021 FIXED	HASHEM ALI AND 14 ORS Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR M HUSSAIN	MR S H SIKDAR PP, ASSAM
59	AB/3670/2021 FIXED	JAHIRUL ISLAM @ JOHOR ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
60	AB/3686/2021 FIXED	NUR MOHAMMAD Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
61	AB/3687/2021 FIXED	MD ABUL HUSSAIN Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
62	AB/3689/2021 FIXED	JAYA BARMAN Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
63	AB/3746/2021 FIXED	MD. JAMAL ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM

ORDERS

64	I.A.(CrI.)/518/2019 WITH LCR 4 FILES in CrI.A./256/2019 WITH CrI.A./256/2019	MD. ASFAQUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR M HOQUE	PP, ASSAM
		MD. ASFAQUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR M HOQUE	MR Z MUKIT S CHOUDHURY PP, ASSAM MR. R P GUPTA PP, ASSAM
65	CrI.A./96/2021 WITH LCR 5 FILES, B/O WITH I.A.(CrI.)/206/2021 in CrI.A./96/2021	ARUP DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
		ARUP DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
66	I.A.(CrI.)/426/2021 AB 370/2020(D/O) in AB/370/2020	ATOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. N AHMED MR. Z RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. A DAS	13-11-2021	To	30-11-2021
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30)	MR B BURAGOHAJ	29-11-2021	To	03-12-2021
31)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
32)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
33)	MR. S SHARMA	29-11-2021	To	30-11-2021
34)	DR. B N GOGOI	26-11-2021	To	03-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,30th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3371/2021	SAYED ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
2	Bail Appln./3373/2021	MUKSEDL HOQUE Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
3	Bail Appln./3375/2021	NAJRUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
4	Bail Appln./3376/2021	GAUTAM RAI Versus THE UNION OF INDIA	MR. B P SINHA	SC, NCB
5	Bail Appln./3378/2021	MEHEDI ALOM Versus THE STATE OF ASSAM	MR. A M AHMED MS R DEKA MR. N H CHOUDHURY	PP, ASSAM
6	Bail Appln./3379/2021	BIJAY AGARWAL Versus THE STATE OF ASSAM	MR. A RAHMAN MR N SARMA	PP, ASSAM
7	Bail Appln./3380/2021	PRADIP SAHU Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR B ISLAM	MR. P N GOSWAMI SC, EXCISE DEPTT.
8	Bail Appln./3381/2021	TARADUL ISLAM @ TARABUR ISLAM Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
9	Bail Appln./3382/2021	MINMOY HAZARIKA @ PONAKAN Versus THE STATE OF ASSAM	MR. G PRADHAN MR G KHANDELIA MR. K DEKA	PP, ASSAM
10	Bail Appln./3384/2021	MD. SAIBAR RAHMAN Versus THE STATE OF ASSAM	MR Z KAMAR MR S M ABDULLAH P MS D DEKA	PP, ASSAM

11	Bail Appln./3385/2021	MD. JAMIR HUSSAIN AND 10 ORS Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
12	Bail Appln./3388/2021	MOHAN JENA Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR B ISLAM	SC, EXCISE DEPTT.
MOTION				
13	AB/3962/2021	MD. SAHIDUL ISLAM @ SOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA MD. A SHEIKH	PP, ASSAM
14	AB/3968/2021	MOHAMMAD ALI AND 2 ORS Versus THE STATE OF ASSAM	MR J HUSSAIN MR. A H MULLA MR. L HUSSAIN	PP, ASSAM
15	AB/3969/2021	ABDUR RAHMAN @ BABU ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN MS. S R SAIKIA	PP, ASSAM
16	AB/3978/2021	RATAN DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA	PP, ASSAM
17	AB/3979/2021	CHAKHI CHARAN BISWAS Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
ADMISSION				
18	Crl.Pet./1006/2016 WITH LCR 3 FILES	PABITRA KR. DAS Versus STATE OF ASSAM and 2 ORS.	MS.S AHMED MRS.S P HUSSAIN	PP, ASSAM
19	Tr.P.(Crl.)/35/2017 FIXED	SYEEDA FARHANA YASMIN and ANR Versus THE STATE OF ASSAM and ANR	MR.H RAHMAN MR.P P DUTTA MR.C KONWAR MR.A BARUA	MR. R S MISHRA PP, ASSAM
20	Tr.P.(Crl.)/9/2019 FIXED	SANJAY DIDWANIA AND ANR. Versus AKRITI DIDWANIA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MR. A K GUPTA MR. R S MISHRA
21	Tr.P.(Crl.)/16/2020	DIPALI SWARGIARY AND ANR. Versus THE STATE OF ARUNACHAL PRADESH AND ANR.	MR. M BISWAS MR. T CHUTIA	MR G J SAIKIA (R2) MR S DAS (R2) PP, A P
22	Crl.A./36/2020 WITH LCR 6 FILES	SHRI SURENDRA DAS Versus THE STATE OF ASSAM AND ANR	MR. U C RABHA MR. M M DEKA MR. L C DEY	PP, ASSAM
23	Crl.A./199/2021	KARAN GARH @ TUFAN Versus THE STATE OF ASSAM AND ANR.	MR. A CHAMUAH MR. B KONWAR MS D DUTTA	PP, ASSAM
24	Crl.Pet./442/2021	KHANINDRA CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. S P ROY MS S DAS	MR. B D KONWAR SR. ADV. (R-2) MR. R B SAH (R-2) MR. S SAHU (R-2) MR J SINGH (R-2)
BAIL HEARING (BA)				
25	Bail Appln./2260/2021 FIXED	HASMAT ALI @ HASMAT ALI SEKH Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
26	Bail Appln./2389/2021 SCANNED COPY OF CASE DIARY, FIXED	ABDUL SABUR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY MR. J M SULAIMAN	PP, ASSAM
27	Bail Appln./2600/2021 FIXED	RAFIKUL HUSSAIN Versus THE STATE OF ASSAM	MR. M BISWAS MS S KAKATI	PP, ASSAM
28	Bail Appln./2598/2021	AKHTAR HUSSAIN @ AKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM

29	Bail Appln./2665/2021 SCANNED COPY OF CASE DIARY, FIXED	RINA DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
30	Bail Appln./2977/2021 FIXED	MD. ABDUL KARIM @ HAQUE @ HANU Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
31	Bail Appln./3153/2021	SOFIQUAL ISLAM @ MD. SOFIKUL ISLAM Versus THE STATE OF ASSAM	MS. M DEVI MR. R ISLAM	PP, ASSAM
32	Bail Appln./3265/2021 FIXED	JUNMONI MAHANTA Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN	PP, ASSAM
33	Bail Appln./3266/2021 FIXED	TAPOCHI BISWAS AND ANR Versus THE STATE OF ASSAM	MR U S BORGHAIN MS. B GOGOI	PP, ASSAM

BAIL HEARING

34	AB/2782/2021 FIXED	BABLU ALI Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MS J BEGUM	PP, ASSAM
35	AB/3048/2021 FIXED	KHALEK ALI @ ABDUL KHALEK AND 3 ORS Versus THE STATE OF ASSAM	MR. B C DAS MR J H SAIKIA	PP, ASSAM
36	AB/3802/2021 FIXED	NANTU CHOWDHURY Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM

ORDERS

37	Crl.A./85/2011 WITH OFFICE NOTE, LCR 20 FILES(KEPT IN SECTION), P.B.- VOL.- I AND II WITH	MONORANJAN DAS Versus C.B.I.	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.P N CHOUDHURY SC, CBI
38	Crl.A./83/2011 WITH	PARESH CH. BARMAN Versus C.B.I.	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.P N CHOUDHURY SC, CBI
39	Crl.A./84/2011	BIJAY KUMAR JAIN Versus CENTRAL BUREAU OF INVESTIGATIONCBI	MR.Z ALAM MR.P CHOUDHURY	MR.P N CHOUDHURY SC, CBI
40	Crl.A./287/2018 WITH LCR 5 FILES WITH	SRI SIKANDAR MUCHUWA Versus THE STATE OF ASSAM AND 2 ORS	MR. P KATAKI MRS R BEGUM	PP, ASSAM
	I.A.(Crl.)/705/2018 in Crl.A./287/2018	SRI SIKANDAR MUCHUWA Versus THE STATE OF ASSAM AND 2 ORS.	MR. P KATAKI MRS R BEGUM	PP, ASSAM
41	Crl.Pet./465/2019 WITH	MD. IMDADUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR M MONDAL	PP, ASSAM
42	Crl.Pet./491/2019	MD. IMDADUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR M MONDAL	PP, ASSAM
43	Crl.A./32/2020 WITH LCR 4 FILES	SRI RAJESH NARAH @ SANJU Versus THE STATE OF ASSAM AND ANR	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH	PP, ASSAM
44	I.A.(Crl.)/205/2020 in Crl.A./1600/2020 WITH	SHRIRAM TRANSPORT FINANCE CO. LTD. Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
	Crl.A./1600/2020 (Filing Number)	SHRIRAM TRANSPORT FINANCE CO. LTD. Versus THE STATE OF ASSAM AND ANR		

	WITH I.A.(CrI.)/206/2020	SHRIRAM TRANSPORT FINANCE CO. LTD. Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
45	CrI.Pet./619/2020	RAJUMONI SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
46	CrI.L.P./17/2021 WITH OFFICE NOTE in CrI.A./6800/2021 WITH CrI.A./6800/2021 (Filing Number)	RAJ FINANCE Versus DALLU SINGH AND ANR.	MR. K K BHUYAN MR. B DEKA MS P BARUAH	PP, ASSAM
47	CrI.Pet./102/2021 WITH LCR 1 FILE, B/O	RAJ FINANCE Versus DALLU SINGH AND ANR.	MR. K K BHUYAN	
48	CrI.A./106/2021 WITH OFFICE NOTE	NABAKANTA BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. D MAZUMDAR MS. S KANUNGOE	PP, ASSAM
49	CrI.A./140/2021	SRI RAMESWAR LAL CHANDAK Versus ATIQR RAHAMAN	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI	
50	CrI.Pet./167/2021 WITH LCR 1 FILE	BIPLAB SARKAR Versus THE STATE OF ASSAM AND 3 ORS SAHABUDDIN HAQUE AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. D KAKOTI MR. K K SINGH MR. R CHOUDHURY MR. T CHUTIA	PP, ASSAM MR. DITUL DAS (R-3) MR. R RAHMAN (R-3) MR. B J TALUKDAR (R-3) PP, ASSAM
51	CrI.Pet./237/2021 B/O	BINOY KUMAR BARMAN Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR B ISLAM	PP, ASSAM
52	I.A.(CrI.)/320/2021 WITH LCR 4 FILES in CrI.A./104/2018 WITH CrI.A./104/2018	ABDUL RAFIQUE @ KALU Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED	PP, ASSAM
		MD ABDUL RAFIQUE @ KALU Versus STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. B C PATHAK MR. B PATHAK MR H K GOGOI MR. A AHMED MR. R THADANI	PP, ASSAM
53	I.A.(CrI.)/342/2021 in CrI.Pet./382/2021 WITH CrI.Pet./382/2021	RANJIT SARKAR Versus THE STATE OF ASSAM AND ANR.	MR S DAS	PP, ASSAM
		RANJIT SARKAR Versus THE STATE OF ASSAM AND ANR	MR S DAS	PP, ASSAM
54	I.A.(CrI.)/379/2021 WITH LCR 3 FILES in CrI.A./151/2021 WITH CrI.A./151/2021	ALTAF ALI Versus THE STATE OF ASSAM AND ANR.	MS. P ADHIKARI G UDDIN	PP, ASSAM
		ALTAF ALI Versus THE STATE OF ASSAM AND ANR.	MS. P ADHIKARI G UDDIN	PP, ASSAM
55	I.A.(CrI.)/431/2021 WITH OFFICE NOTE, LCR 3 FILES, B/O in CrI.A./170/2021 WITH CrI.A./170/2021	BIPIN RAI @ RAY Versus THE STATE OF ASSAM	MRS J D KHAUND MS B PAUL	PP, ASSAM
		BIPIN RAI @ RAY Versus THE STATE OF ASSAM	MRS J D KHAUND MS B PAUL	PP, ASSAM
56	I.A.(CrI.)/528/2021 in CrI.A./6389/2021	SANJAY GUPTA Versus SMT. RUNJUN BORAH AND ANR.	MR. M A ISLAM MR J I MONDAL MS L DAS	PP, ASSAM

WITH
Crl.A./6389/2021
(Filing Number)

SRI SANJAY GUPTA
Versus
SMT. RUNJUN BORAH AND ANR. A

MR. M A ISLAM

HEARING

57	Crl.Pet./102/2017 B/O	KOHINUR CHOWDHURY @ KOHINUR BEGUM Versus THE STATE OF ASSAM and ANR.	MR.K N CHOUDHURY MR.M AHMED	MR. A AHMED MR. A Z AHMED MR. I U CHOWDHURY PP, ASSAM
58	Crl.A./451/2019 WITH LCR 5 FILES, FIXED	SRI ANJAN KR. MANJHI Versus THE STATE OF ASSAM AND ANR	MR. S K BARKATAKI MR D K NATH MS M DAS MS. B SHARMA	MR V K BAROOAH PP, ASSAM
59	Crl.A./138/2020 WITH LCR 4 FILES	PRANJIT BARMAN Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALOM	MS P K DARJEE PP, ASSAM MS. I THAKURIA

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LEAVE NOTE OF ADVOCATES FOR 30/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. A DAS	13-11-2021	To	30-11-2021
4)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
5)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
6)	MR. A SATTAR	24-11-2021	To	30-11-2021
7)	MR B ACHARYYA	16-11-2021	To	10-12-2021
8)	MR S SARMA	15-11-2021	To	03-12-2021
9)	MR. N DHAR	22-11-2021	To	22-12-2021
10)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
11)	MR A KALITA	22-11-2021	To	05-12-2021
12)	MR. B C DAS	22-11-2021	To	30-11-2021
13)	MR B K SINGH	26-11-2021	To	30-11-2021
14)	MR. S K SINGH	23-11-2021	To	02-12-2021
15)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
16)	MR J CHOPRA	03-12-2021	To	10-12-2021
17)	MR. A M BORA	22-11-2021	To	03-12-2021
18)	MR G DAS	22-11-2021	To	12-12-2021
19)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
20)	MR. M ALAM	24-11-2021	To	30-11-2021
21)	MR. S ZAMAN	24-11-2021	To	30-11-2021
22)	MR. R L YADAV	23-11-2021	To	06-01-2022
23)	MS. K YADAV	23-11-2021	To	06-01-2022
24)	MR. A C SARMA	29-11-2021	To	01-12-2021
25)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
26)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
27)	MR. N BORAH	25-11-2021	To	05-12-2021
28)	MR. S SINHA	26-11-2021	To	02-12-2021
29)	MR K AGARWAL	29-11-2021	To	07-12-2021
30)	MR B BURAGOHAJ	29-11-2021	To	03-12-2021
31)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
32)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
33)	MR. S SHARMA	29-11-2021	To	30-11-2021
34)	DR. B N GOGOI	26-11-2021	To	03-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Tuesday,30th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III, I AND CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CrI.Pet./696/2021	AJAY SHARMA Versus THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. G A CHOUDHURY	PP, ASSAM
ADMISSION				
2	WP(C)/2480/2016 FIXED	KHAGENDRA CHANDRA ROY and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.P P BARUAH	SC, P H E SC, FINANCE
3	WP(C)/3914/2018 WITH WP(C)/5948/2018 (D/O)	DIPU LANGTHASA Versus THE STATE OF ASSAM AND 6 ORS.	MR. D SARMAH MS S BARUAH MR D SAIKIA	SC, CO OP GA, ASSAM SC, FINANCE SC, N C HILLS
4	WITH WP(C)/6593/2018	DILIP LANGTHASA Versus THE STATE OF ASSAM AND 6 ORS.	MR DEBA SARMAH MR D SAIKIA	SC, CO OP SC, N C HILLS SC, FINANCE DEPTT.
5	WP(C)/7576/2018 FIXED	KHAGENDRA NATH BARO Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, WATER RESOURCE
6	WP(C)/6765/2019 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
7	WP(C)/7273/2019 FIXED	MITALI TALUKDAR Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 11 ORS.	MR. J KALITA MR D C K HAZARIKA MS J KALITA MR D KALITA MR M RAHMAN	MR SISHIR DUTTA SC, APDCL MS M BORCHETIYA MR. S DUTTA

8	WP(C)/3931/2020 FIXED	TAHAJUDDIN SK. Versus THE STATE OF ASSAM AND 3 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM
9	WP(C)/5695/2020 FIXED	J LALTHANPUI PULAMTE Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	GA, ASSAM MR. R MAZUMDAR (R-5) MR. D BHUYAN (R-5) SC, N C HILLS
WITH				
10	Cont.Cas(C)/68/2021	CHITTA RANJAN KEMPRAI Versus S JAGANNATHAN	MR. D BHUYAN	MR. D NATH MR D KALITA
11	WP(C)/3734/2021 FIXED	ANJALI SAH Versus THE UNION OF INDIA AND 11 ORS	MR. R MAZUMDAR MD H R AHMED	MR. S K MEDHI ASSTT.S.G.I. SC, SEBA
ORDERS				
12	I.A.(Civil)/1599/2021 FIXED in WP(C)/152/2020 WITH WP(C)/152/2020	PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS. SRI PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. A CHAMUAH MR. C BORUAH MRS. K BARPUZARI MR. R K TALUKDAR MR. A CHAMUAH MR. R BORO MR A BORUAH MR. B KONWAR MS A DEURI MS D DUTTA	SC, FINANCE GA, ASSAM SC, PERSONNEL DEPT. SC, FINANCE
HEARING				
13	WP(C)/2056/2015 FIXED	CHANDAN NATH Versus THE STATE OF ASSAM AND 3 ORS	MR.B K DAS MR.S ROY MR.M H LASKAR	MR P S DEKA (SC, REVENUE) MR M R ADHIKARI (GA, ASSAM) R-3 & 4
14	WP(C)/3861/2015 FIXED WITH I.A.(Civil)/980/2020 in WP(C)/3861/2015	JOYJYOTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS JOYJYOTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR.C BARUAH MR.D BARUAH MR.B BARUAH MR. B BARUAH	GA, ASSAM MS.R B BORA SC, FINANCE SC, HEALTH GA, ASSAM
15	WP(C)/989/2018 FIXED	ASHIM DEB AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. S SEAL MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR. S S ROY SC, PWD
16	WP(C)/1728/2018 FIXED	PRABHU DEO THAKUR Versus THE STATE OF ASSAM AND 2 ORS.	MR. I HASIEB MS. Y SHAIZA MR. H RAHMAN (SR. ADV.)	SC, HEALTH
17	WP(C)/2996/2018 WITH LCR, FIXED	THE MANAGEMENT OF BOGAPANI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
WITH				
18	WP(C)/6540/2018	MANGRA ETWA Versus THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)
19	WP(C)/3757/2020	BIJAYLAKHMI LASKAR DUTTA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS	SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 30/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. A DAS	13-11-2021	To	30-11-2021
4)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
5)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
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14)	MR. S K SINGH	23-11-2021	To	02-12-2021
15)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
16)	MR J CHOPRA	03-12-2021	To	10-12-2021
17)	MR. A M BORA	22-11-2021	To	03-12-2021
18)	MR G DAS	22-11-2021	To	12-12-2021
19)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
20)	MR. M ALAM	24-11-2021	To	30-11-2021
21)	MR. S ZAMAN	24-11-2021	To	30-11-2021
22)	MR. R L YADAV	23-11-2021	To	06-01-2022
23)	MS. K YADAV	23-11-2021	To	06-01-2022
24)	MR. A C SARMA	29-11-2021	To	01-12-2021
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27)	MR. N BORAH	25-11-2021	To	05-12-2021
28)	MR. S SINHA	26-11-2021	To	02-12-2021
29)	MR K AGARWAL	29-11-2021	To	07-12-2021
30)	MR B BURAGOHAJN	29-11-2021	To	03-12-2021
31)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
32)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
33)	MR. S SHARMA	29-11-2021	To	30-11-2021
34)	DR. B N GOGOI	26-11-2021	To	03-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,30th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	MC/384/2014 IN MAC.APP. SL.NO. 221586, B/O	M/S. BAZAZ ALLIANZ GENERAL INSURANCE CO. LTD. Versus RUPA BISWAS and 5 ORS.	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARJEE	MR.A R SHOME MR.SHEKHAR CHAUHAN
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HEARING

2	MACApp./301/2013 WITH LCR, FIXED	HIRENDRA CH. DEY Versus NATIONAL INSURANCE CO. LTD. and 2 ORS.	MR.S C KEYAL MS.P BARUAH MS.K BURAGOHAIN	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.R C PAUL MS.S ROY MS.E YASMIN
3	WP(C)/413/2013	NO.020260105 CONST. INDRA JOISHI Versus THE UNION OF INDIA and 3 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.M K NEOG MR.B KUMAR MR.O P SUNAR	MR.S C KEYAL MR.R SHARMA ASSTT.S.G.I.
4	MACApp./221/2020 WITH LCR, FIXED	SAMINA KALITA Versus THE BRANCH MANAGER, NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR H DAS	MR. A ROSHID MRS. S ROY MS. M R DEVI MS. I DAS

LEAVE NOTE OF ADVOCATES FOR 30/11/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. A DAS	13-11-2021	To	30-11-2021
4)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
5)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
6)	MR. A SATTAR	24-11-2021	To	30-11-2021

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34)	DR. B N GOGOI	26-11-2021	To	03-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2285/2018 FIXED	ABHIJIT MALAKAR AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS. D SINHA MR. N K MURRY MS M BORO MR F Z MAZUMDER	MR A BHATTACHARYA, SC, PNRD GA, ASSAM
2	WP(C)/7898/2018 FIXED	PANKAJ KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS.	MR. I ALAM MR. T SK	GA, ASSAM MR. R. DHAR (SC, PWD) SC, PWD
3	WP(C)/7516/2019 FIXED	SANJAY GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, REVENUE
4	WITH WP(C)/7498/2019	PUSPANJALI GOGOI BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, REVENUE
5	WP(C)/3559/2020 FIXED	RANJIT BARUAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. D DAS SR. ADV MR. K K DUTTA MR. K K DUTTA MR. A K GUPTA MS. N BORDOLOI SC, HEALTH
ORDERS				
6	Cont.Cas(C)/101/2019 FIXED	GARY POLY INDUSTRIES AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
	WITH I.A.(Civil)/1196/2020 in Cont.Cas(C)/101/2019	GARG POLY INDUSTRIES AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	

7	WITH Cont.Cas(C)/517/2018	SRK METALS AND PLASTICS (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
8	WITH Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)
9	WITH I.A.(Civil)/1193/2020 in Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
9	Cont.Cas(C)/137/2021 FIXED	MAHENDRA DAS Versus RAMAKANTA DEORI AND 2 ORS	MR M H AHMED MD. A HAI	
10	WITH WP(C)/1762/2020	SABIYA KHATUN @ SABIA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR A HAQUE MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WITH WP(C)/77/2021	MAHENDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED	GA, ASSAM MR. S KATAKI MR A SARMA, SC, AFDC MS. R DUTTA
12	WITH WP(C)/1762/2021	MAHENDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED MR A HAI MS. N SULTANA	SC, FISHERY
HEARING				
13	WP(C)/49/2011	SRI BALESWAR RANGPI and ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS, (1.1) GOLAYA BEGUM AND 5 ORS	MR. K D CHETRI MR. R SARMA MR. G CHAMUAH MS. B DEVI MS. A DUTTA	MR. B C DAS MR. A C SARMA (r-1 to 5) MD. B ISLAM MS. S S SAIKIA MR M MONDAL (r-1 to 5) MR. A LAHKAR
14	WP(C)/1831/2012 FIXED	NISAVILHU HIEME and 5 ORS Versus THE GAUHATI HIGH COURT and ORS	MR.P KHATANIAR MS.A CHOUDHURY	MR.S S DEY MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA GA, NAGALAND SC, GHC
15	WITH WP(C)/2031/2012	LOLENMAKLA and 8 ORS Versus THE GAUHATI HIGH COURT and ORS.	MR.P KHATANIAR MS.A CHOUDHURY	MR.S S DEY GA, NAGALAND SC, G.H.C
16	WP(C)/6414/2013 WITH LCR	THE NATIONAL HIGHWAYS AUTHORITY OF INDIA and 2 ORS. Versus THE DIMA HASAO AUTONOMOUS COUNCIL and 8 ORS	MR.C BARUAH C.G.C.	GA, ASSAM MR.D C K HAZARIKA MS.J GOGOI MR.K GOSWAMI SC, DIMA HASAO MR.JUNM LASKAR MS.P DEVI
17	WP(C)/3354/2014	TAPAN CHANDRA NATH Versus THE UNION OF INDIA and 4 ORS	MS.B CHOUDHURY MR.S BARUAH MS S SHARMA MS.J DAS	MR.D K SAIKIA MR. S K MEDHI, CGC MR.S SARMA MR.N DEKA MR.M GOGOI ASSTT.S.G.I.
18	WP(C)/268/2017 WITH LCR	MOHIR UDDIN CHOUDHURY Versus THE CHIEF MANAGER, POWERGRID CORPN. OF INDIA LTD.PGCIL and 4 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	GA, ASSAM MR.S K MEDHI SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 30/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. A DAS	13-11-2021	To	30-11-2021
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32)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
33)	MR. S SHARMA	29-11-2021	To	30-11-2021
34)	DR. B N GOGOI	26-11-2021	To	03-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH(MAC.APP. AND MFA MATTERS))
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
FOR HEARING U/O XLI RULE II C.P.C.				
1	RSA/120/2021 FIXED	AKTAR ALI Versus ON THE DEATH OF ABDUL SATTAR	MR. M A ISLAM MR. A ISLAM MR J I MONDAL	
ORDERS				
2	RSA/273/2014 B/O	SATTAR SINGH BASUMATARY @ SANTAR SINGH BASUMATARY Versus AMAR CHAND PINCHA and 3 ORS.	S DEY P SEN	L SHARMA(R-1) A SHARANR-1 S S SHARMA(R-1) B J MUKHERJEE(R-1)
HEARING				
3	MFA/61/2013 WITH LCR, FIXED	UNION OF INDIA Versus M/S. DINESH SALES CORPORATION	MR.D K DEY	MR.K P MAHESWARI MR. A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MS. M SHARMA MS. B LASKAR MS. L DAS
	WITH MC/1126/2013 in MFA/61/2013	UNION OF INDIA Versus M/S. DINESH SALT CORPORATION	MR.D K DEY	
4	Arb.A./16/2015 CAVT. NO. 930/2015 WITH LCR	NATIONAL HIGHWAY AUTHORITY OF INDIA Versus ON THE DEATH OF SHRI JOYMONTA THAOSEN, HIS LEGAL HEIRS-	MR. D DEKA MR. P KUMAR	MR. M BISWAS MS. S MEDHI FOR CAVEATOR
	WITH I.A./785/2015 in Arb.A./16/2015	NATIONAL HIGHWAY AUTHORITY OF INDIA Versus SHRI JOYMONTA THAOSEN and ANR	MR. D DEKA MR. P KUMAR	MR. M BISWAS MS. S MEDHI FOR CAVEATOR

WITH
I.A.(Civil)/963/2019
in Arb.A./16/2015

ON THE DEATH OF JOYMONTA THAOSEN, MR. M BISWAS
HIS LEGAL HEIR TUFANYOY THOOUSEN MS. S MEDHI

SC, NHAI
MR P KUMAR

Versus

NATIONAL HIGH WAY AUTHORITY OF
INDIA AND ANR

5 MFA/40/2015
WITH LCR, FIXED

UNION OF INDIA
Versus
M/S HILLTRADE AGENCIES

MS.M CHATTERJEE
SC, NF RLY
MS.U CHAKRABORTY
MS.S P DAS

MR.K P MAHESWARI
MR.A GOYAL
MS.M SHARMA

WITH

6 MFA/41/2015

UNION OF INDIA
Versus
M/S HILL TRADE AGENCIES

MS.M CHATTERJEE
MS.U CHAKRABORTY
SC, NF RLY
MS.S P DAS

MR. K P MAHESWARI
MS. M SHARMA
MS. B LASKAR
MS. L DAS

WITH

I.A./914/2015
in MFA/41/2015

UNION OF INDIA
Versus
M/S HILL TRADE AGENCIES

MS.M CHATTERJEE
SC, NF RLY
MS.U CHAKRABORTY
MS.S P DAS

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LEAVE NOTE OF ADVOCATES FOR 30/11/2021

-

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. A DAS	13-11-2021	To	30-11-2021
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32)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
33)	MR. S SHARMA	29-11-2021	To	30-11-2021
34)	DR. B N GOGOI	26-11-2021	To	03-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP(IO)/400/2019 WITH LCR, FIXED	MOHD. ABIDUR RAHMAN Versus MOHD. MUZIBUR RAHMAN AND ANR	MR B KALITA	
HEARING				
2	RSA/66/2001 FIXED	DHARAM RAJ GOALA and ORS, Versus DINESH KR. JAIN and ORS	MR.G N SAHEWALLA MR R P SARMAH MS.B SARMA MR.P DEKA MS.D SWAMI MD.ASLAM MRS B GOYAL MS.H KAKATI	MR B P SINGHA MS B CHOUDHURY MR.P K DEKA MR.I H LASKAR MR.S P CHOUDHURY(R- 21-24, 44-50) MR.A S DHILLON(R- 21-24, 44-50) MS.S ACHARYYA MR.N K DAS MR. S ALAM
	WITH I.A.(Civil)/356/2020 in RSA/66/2001	DHARAM RAJ GOALA and ORS, Versus DINESH KR. JAIN and ORS	MR G N SAHEWALLA MS. S. TODI MD. ASLAM MR. M SAHEWALLA	MS. B CHOUDHURY MR. S P CHOUDHURY MS. B SARMA
3	RSA/46/2014 WITH LCR	SUFIA KHATUN Versus JAHANARA BEGUM and 8 ORS.	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	DR.B AHMED(R-2) MR.N HAQUE(R-2) MRK UDDIN(R-2) MR.A K AZADR-2 MR.S R BARBHUIYA(R-2) MR.A UDDIN(R-2) MR A HAQUE MR A HAQUE MR G BHARADWAJ MR G BHARADWAJ

4	RSA/8/2017 WITH LCR	ON THE DEATH OF RAHIMUDDIN SK. HIS LEGAL HEIRS HAFIZUR RAHMAN SON and 7 ORS Versus LEGAL HEIRS OF APATULLAH SK. JALEKHA KHATUN and 7 ORS,	MRG P BHOWMIK MS.M KALITA MS.P CHETIA	MR. M A SHEIKH(R- 1-8) MR.N M SARKARR- 1-8 MS.F INTAZ(R- 1-8)
5	CRP/34/2021 CAVT. NO.00472/021, WITH LCR	MD. NIZAMUDDIN AHMED Versus ON THE DEATH OF AHMED HOSSAIN HIS LEGAL HEIRS HABIBUL NESSA AND 6 ORS (B)	MR. S P ROY MS S DAS	MR R BARUAH MR. A IKBAL FOR CAVEATOR

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31)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
32)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
33)	MR. S SHARMA	29-11-2021	To	30-11-2021
34)	DR. B N GOGOI	26-11-2021	To	03-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,30th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 22

[CIVIL BENCH-I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./64/2015 WITH LCR	SAMIRON NESSA and 3 ORS Versus UNITED INDIA INSURANCE CO LTD and ANR	MR.A R AGARWALA MD.K ALI	MS.N MODI(R-1) MR.S DUTTAR-1 MR.C SHARMA(R-1)
2	MACApp./132/2015 WITH LCR	SRI BHARAT SHAH and ANR Versus THE NATIONAL INSURANCE CO LTD and 2 ORS	MR.D C C PHUKAN MR.U BHATTACHARYA	MR. A CHAMUAH(R-2) MR.P P BORTHAKUR(R-2) MR.A DUTTAR-1 MRS.P M DUTTA(R-1) MR.S THAKUR(R-2)
3	MACApp./134/2015 WITH LCR	SRI RANJAN KUMAR DAS Versus MUSTT RAHIKON BIBI and 5 ORS	MR.P P DAS MR.R AHMED	MS.S ROY(R-6) MRD MONDAL(R- 1-5) MS.I DASR-6
4	WITH MACApp./183/2015	RAHIKAN BIWI and 4 ORS Versus SRI RANJAN KUMAR DAS and ANR	MR.O P BHATI MRD MONDAL MR.P SARMA	MR.P P DAS(R-1) MR.S HANDIQUE(R-1) MS.S ROY(R-2) MS.A THAKURIAR-2
5	MACApp./137/2015 CAVT. NO. 904/2014 WITH LCR	THE RELIANCE GENERAL INSURANCE CO LTD Versus SMTI SWARNALATA DAS and 4 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MS.N MODI MR.S DUTTA FOR CAVEATOR MR.SIDHANT DUTTA
	WITH CO/11/2015 in MACApp./137/2015	SMTI SWARNALATA DAS and 2 ORS Versus THE RELIANCE GENERAL INSURANCE CO LTD and 2 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
6	MACApp./165/2015 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD Versus MRS FARIDA BEGUM and 2 ORS	MR.A DUTTA	MR.I A TALUKDARR-1 MS.P BARMAN(R-1)
7	MACApp./190/2015 WITH LCR	SMT. ALIMON NESSA Versus SMT. RUNU BEGUM @ RINU BEGUM and 2 ORS,	MR.A R AGARWALA	MR.S BHUYANR-3 MR.R GOSWAMI(R-3) MR.P P DUTTA(R-1) MR.K K HANDIQUE(R-1) MS.M SAIKIA(R-3) MRP GOGOI(R-1)

8	MACApp./227/2015 WITH LCR	SMTI SUSILA DEVI and 4 ORS Versus SRI PRAKASH GUPTA and 2 ORS	MR.M TALUKDAR MR.P J BARMAN	MR.A SAHAD(R-3) MR.S BHATTACHARYYAR-3 MR. R GOSWAMI (R3) MR.J B SAIKIA(R-3) MS. M SAIKIA (R3) MS. P BORTHAKUR (R3)
9	MACApp./169/2016 WITH LCR	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SRI DOGRA BORO and 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R ALI (R1.1, R1.2) MR. M B ISLAM (R1.1, R1.2)
10	MACApp./31/2017 WITH LCR	SRI MRINAL KANTI DEBNATH and 6 ORS Versus M/S UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR MR.S CHOUHAN	MR SISHIR DUTTA MS. M CHOUDHURY MR. S DUTTA MR.D CHUTIA(R-2) MS M GAZLOO
11	MACApp./45/2018 WITH LCR	SMTI ANUPAMA DEKA Versus MRS. MITALI DEVI AND 2 ORS	MR. M TALUKDAR MS. D KALITA	MR. B K PURKAYASTHA (R-3) MR. A J DAS (R-2) MR. D C BORAH (R-1) MR P DEKA (R-2) MR. D BARMAN (R-1) MR. K LAHKAR (R-1) MR. P SHARMA (R-3) MR. G RENGMA (R-2) MR. B J MUKHERJEE MS. K DEKA (R-3) MS R SAHA MS. U PURKAYASTHA (R-3)
12	MACApp./94/2018 WITH LCR	SMTI NIRU BORA Versus RAJENDRA KHADRIA and 2 ORS.	MR.M DUTTA MR. M DUTTA MR. A BORUA	MR. A K GUPTA MR. R S MISHRA MR. R S MISHRA MR B DAS MR B DAS MRS. P M DUTTA
13	MACApp./390/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI SHEFALI DEY and 2 ORS	MR. R C PAUL	MS. B CHOUDHURY(R-1) MS. M BHATTACHARJEE (R-2 & 3) MR. P BORAH(R-1) MR. A KUNDU(R-2 & 3) MS. J TAMULI (R-2&3) MS. J DAS(R-1)
14	MACApp./392/2018 WITH LCR	HUSNA BEGUM and 8 ORS Versus NATIONAL INSURANCE COMPANY LTD and ANR	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. P HATIGAYARI	MR H R A CHOUDHURY (R2) MS. R D MOZUMDAR (R1) MS.P DAS(R1) MR. R A CHOUDHURY (R2) MRS. S ISLAM (R2) MR. J M SULAIMAN (R2)
15	MACApp./396/2018 WITH LCR	SRI DINESH DEB NATH Versus SMTI URMILA PATHAK and 3 ORS	MR. S C BISWAS MS.K L R YANTHAN MS A DAS	MR.R MAJUMDAR(R-1 & 2) MR.R C PAUL(R-3) MR.N ISLAM(R-4)
16	MACApp./557/2018 WITH LCR	NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI TARAK RAO AND 2 ORS	MR. K K BHATTA MR J JOHN MS R DAS MS. J TALUKDAR MS. A TALUKDAR	MR. K R PATGIRI MR J PAYENG (R2, R3) MR G SARMA (R1) MS. J M RABHA (R2, R3) MS. M BARUAH (R2, R3)
17	MACApp./571/2018 WITH LCR 4 FILES	SMT. DEBAJANI TALUKDAR and ANR. Versus THE DIVISIONAL MANAGER and 2 ORS.	MR D CHOUDHURY MS. A K CHOUDHURY MR. M CHOUDHURY MR. K CHOUDHURY MS. C BAISHYA	MR. A DUTTA (R1) MR. U K DAS (R2, R3) MRS. B D SARMA MRS. P M DUTTA (R1)
18	MACApp./687/2018 WITH LCR	SRI MAHABIR SETHIR @ SETHIA Versus THE UNION OF INDIA AND 2 ORS	MR. P SUNDI	MS S MOCHAHARI (R2) MR. S C KEYAL (ASSTT.S.G.I.) MR SISHIR DUTTA (R2) MS. M CHOUDHURY (R2) MR. C SHARMA (R2) MS M GAZLOO (R2) MR. SIDHANT DUTTA (R2)

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